

BIO DATA

DEBENDRANATH PANDA,
B.COM (HONS), FCA, LLB.

ACADEMIC AND PROFESSIONAL QUALIFICATION:

First Rank holder in B.Com (Hons) from Berhampur University in the year 1975.

Qualified Chartered Accountancy in 1984 and practiced as Chartered Accountant till early 1991. Presently Fellow Member of Institute of Chartered Accountants of India (ICAI).

Qualified LL.B from Berhampur University in the year 1991 and joined as Member of High Court Bar in 1991 and practiced as an Advocate of Orissa High Court till November, 2006.

SPECIALISATION:

Taxation, Corporate Law,
Constitution and Civil Laws.

PROFESSIONAL

EXPERIENCE:

- Rendered Legal service/Consultation to various Industrial, Infrastructure, Trading and Service Sector of Economy throughout country and appeared before various High Courts and Statutory forums in several litigations.

PROJECT EXPERIENCE:

8 Years of professional experience in the following Joint Venture

Projects aided by World Bank/Asian Development Bank as a Consultant.

- National Highway- 5 Expansion, Under Ministry of Surface and Transport.
- Dredging and Reclamation of Chilka Lake
- Expansion of Railway project at Paradeep
- Construction of Coal Berth at Paradeep
- Airport Expansion at Bhubaneswar.
- Construction of Coal berth (Mechanised Coal Handling Plant) at Paradeep.
- Power Sector Reforms in Orissa.
- Dredging of Paradeep Port and Gopalpur Port.
- Optic Fibre Project of Railways.
- Railways Doubling of Lines Project in Orissa.

SERVICE EXPERIENCE:

Served as Deputy Secretary (Law) in the Institute of Chartered Accountants of India (ICAI) for a very short spell. Assignments handled were legal advice, conducting of proceedings as well as documentation.

PUBLICATION AND AUTHORSHIP:

- Authored “CHARTERED ACCOUNTANTS PRACTICE MANUAL” (Book review published in Economic Times dated 29th November, 1999)
- Authored “PRACTICAL HANDBOOK ON INFORMATION TECHNOLOGY ACT 2000.” (Ref: India Today Sept-Oct 2000 issue)
- Contributed several articles on Taxation, Company Law, Management and Economics in leading professional journals in India as well as presented Papers in various Conferences and Seminars.

TEACHING EXPERIENCE AND RECOGNITION:

- Teaching experience as guest faculty of higher Educational Institutions/University on Finance and Law for several years.
- Ex-Member, Regional Direct Taxes Advisory Committee (Govt. of India, Ministry of Finance), Orissa.

PRESENT POSITION:

Member (Judicial) in Customs, Excise and Service Tax Appellate Tribunal (CESTAT) (Govt.of India, Department of Revenue, Ministry of Finance) from 22.11.2006.

(D.N.PANDA)